

कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI

पुराना सेंट स्टीफन कॉलेज भवन,
कश्मीरी गेट, दिल्ली -110006,

Old St. Stephen's College Building,
Kashmere Gate, Delhi-110006.

F. No.CEO/सी0 ओ0 ई0/108(14)/ V.S.Q.-308/2018/

Dated:

सेवा में,

20/15-17

09/08/2018

उप-सचिव (प्रश्न शाखा)
विधानसभा सचिवालय,
पुराना सचिवालय, दिल्ली-110054.

विषय:-

श्री सुरेन्द्र सिंह द्वारा उठाये गये अतारांकित प्रश्न सं0 308 जो कि दिनांक 10-08-2018 को निर्धारित है, के सम्बन्ध में।

महोदय,

आपके पत्र संख्या एफ. 11 (बी-1)VI/2015-20/वि.स.स./प्रश्न शाखा दिनांक 30-07-2018 के संदर्भ में मुझे उपरोक्त प्रश्न के उत्तर की 100 प्रतियाँ संलग्न करने का निर्देश प्राप्त हुआ है।

भवदीय,

(चरनजीत सिंह)

०/ चुनाव अधिकारी (सी0ओ0ई0)

संलग्नक: उपरोक्तानुसार

F. No.CEO/सी0 ओ0 ई0/108 (14)/ V.S.Q.-308/2018/

Dated:

प्रतिलिपि प्रेषित:

1. चुनाव मन्त्री के सचिव को उत्तर की 02 प्रतियां।
2. निदेशक सूचना एवम प्रचार निदेशालय, पुराना सचिवालय, ब्लाक-9, दिल्ली-54 को उत्तर की 150 प्रतियां।

(चरनजीत सिंह)

०/ चुनाव अधिकारी (सी0ओ0ई0)



कार्यालय मुख्य चुनाव अधिकारी, दिल्ली
पुराना सेंट स्टीफन कॉलेज भवन,
कश्मीरी गेट, दिल्ली-110006,
ई मेल- ceodelhi.hqr@gmail.com

अतारांकित प्रश्न संख्या:- 308

दिनांक :- 10/08/2018

प्रश्नकर्ता का नाम :- श्री सुरेन्द्र सिंह

दिल्ली छावनी परिषद से प्राप्त सूचना के आधार पर तैयार किया उत्तर इस प्रकार है-

प्रश्न	उत्तर
(क) दिल्ली छावनी विधानसभा क्षेत्र में कौन-कौन सी श्रेणी के चुनाव करवाए जाते हैं, उनकी संपूर्ण जानकारी दी जाए;	दिल्ली छावनी बोर्ड द्वारा आठ वार्डों के पार्षद के लिए चुनाव करवाये जाते हैं।
(ख) दिल्ली छावनी विधानसभा क्षेत्र के अन्तर्गत छावनी बोर्ड के चुनाव करवाने की क्या प्रक्रिया है, उसकी संपूर्ण जानकारी दी जाए;	दिल्ली छावनी बोर्ड के चुनाव, छावनी निर्वाचन नियम, 2007 के प्रावधान अनुसार किये जाते हैं। चुनाव प्रक्रिया का समस्त ब्यौरा एस आर ओ सं. 5(E) दिनांक 21 अगस्त 2007 में विनिर्दिष्ट है, नहीं। दिल्ली छावनी बोर्ड द्वारा मतदाता सूची छावनी अधिनियम, 2006 एवं छावनी निर्वाचन नियम, 2007 की धारा 10 के अनुसार प्रत्येक वर्ष तैयार की जाती है।
(ग) दिल्ली छावनी बोर्ड के चुनाव करवाने के लिए क्या लोकसभा एवं विधानसभा वोटर लिस्ट के अनुसार मतों का प्रयोग करवाकर चुनाव करवाया जाता है या किसी अन्य प्रक्रिया से, संपूर्ण जानकारी दें;	न.दि.न.परिषद् क्षेत्र का तात्पर्य न.दि.न.परिषद् अधिनियम 1994 की प्रथम अनुसूची में विहित सीमा के भीतर के क्षेत्र से हैं। अधिनियम की धारा 3 एवं 4 के प्रावधानों के अनुसार परिषद् का गठन किया जाता है।
(घ) दिल्ली छावनी विधानसभा क्षेत्र के अंतर्गत एनडीएमसी क्षेत्र में नगर निगम के तहत क्या चुनाव करवाए जा सकते हैं, उनकी संपूर्ण जानकारी दी जाए; और	यद्यपि यह प्रश्न दिल्ली छावनी परिषद् से संबंधित नहीं है तथापि गुरुद्वारे/मंदिरों और मस्जिदों में दिल्ली छावनी विधानसभा के कितने सदस्यों को मनोनीत किया गया, उनकी संपूर्ण जानकारी दी जाए?
(ङ) क्या गुरुद्वारे/मंदिरों और मस्जिदों में कौन-कौन सी समितियां गठित की गई, उन समितियों में दिल्ली छावनी विधानसभा के कितने सदस्यों को मनोनीत किया गया, उनकी संपूर्ण जानकारी दी जाए?	यद्यपि यह प्रश्न दिल्ली छावनी परिषद् से संबंधित नहीं है तथापि गुरुद्वारे/मंदिरों और मस्जिदों में दिल्ली छावनी परिषद् द्वारा कोई भी सदस्य मनोनीत नहीं है।

हस्ताक्षर

चुनाव अधिकारी

THE NEW DELHI MUNICIPAL COUNCIL ACT, 1994

CHAPTER - II THE COUNCIL

Constitution of the Council

Establishment of the Council

3.

- (1) With effect from such date as the Central Government may, by notification in the Official Gazette, appoint, there shall be a Council charged with the municipal government of New Delhi, to be known as the New Delhi Municipal Council.
- (2) The Council shall be a body corporate with the name aforesaid having perpetual succession and a common seal with power, subject to the provisions of this Act, to acquire, hold and dispose of property and may be the said name sue and be sued.

Composition of the Council

4.

- (1) The Council shall consist of the following members, namely:-
 - (a) a Chairperson, from amongst the officers, of the Central Government or the Government, of or above the rank of Joint Secretary to the Government of India to be appointed by the Central Government in consultation with the Chief Minister of Delhi;
 - (b) three members of Legislative Assembly of Delhi representing constituencies which comprise wholly or partly the New Delhi area;
 - (c) five members from amongst the officers of the Central Government or the Government or their undertakings, to be nominated by the Central Government; and
 - (d) two members to be nominated by the Central Government in consultation with the Chief Minister of Delhi to represent from amongst lawyers, doctors, chartered accountants, engineers, business and financial consultants, intellectuals, traders, labourers, social workers including social scientists, artists, medial persons, sports persons and any other class of persons as may be specified by the Central Government in this behalf.
- (2) The Member of Parliament, representing constituency which comprises wholly or partly the New Delhi area, shall be a special invitee for the meetings of the Council but without a right to vote.
- (3) Out of the eleven members referred to in sub-section (1), there shall be at least three members who are women and one member belonging to the Scheduled Castes.
- (4) The Central Government shall nominate, in consultation with the Chief Minister of Delhi, a Vice-Chairperson, from amongst the members specified in clause (b) and (d) of sub-section (1).

THE FIRST SCHEDULE
[See Section 2(27)]
BOUNDARIES OF NEW DELHI

The Area bounded by:-

The junction of the Pusa Road and Upper Ridge Road towards east along the New Link Road, the Panchkuian Road upto its junction with the Old Gurgaon Road; thence towards north-east along the Old Gurgaon Road and Chelmsford Road upto the New Delhi Railway Station; thence towards south and south east along the railway line upto its junction with the Harding Bridge; thence towards south along the Mathura Road upto its junction with Lodi Road; thence towards south along the Lodi Road upto its junction with the first road leading to Lodi Colony; thence towards south along the first road leading to Lodi Colony upto its junction with the Qutab Road; thence towards south along the Qutab Road upto to its junction with Kaushak Nulla; thence towards east along the Kaushak Nulla up to its junction with the Boundary of the Corporation; thence towards south and thence towards west along the boundary of the Corporation and along the south boundary of the Medical Enclave upto its junction with the Ring Road near Gwalior Potteries; thence towards north-west along the Ring Road upto its junction with Kitchner Road, thence towards north along the Upper Ridge road up to the starting point.